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* IN THE HIGH COURT OF DELHI AT NEW DELHI + CS(COMM) 684/2019

BRISTOL MYERS SQUIBB HOLDINGS & ORS.

..... Plaintiff

Through: Ms. Ridhie Bajaj, Adv.

versus

EMCURE PHARMACEUTICALS LIMITED

..... Defendant

Through:

Ms. Yojana Sonkusare alongwith Ms. Ananya S. Saraoai, Advs.

CORAM: JOINT REGISTRAR (JUDICIAL) SH. AJAY GULATI <u>O R D E R</u> 21.12.2023

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Learned Presiding Officer is on leave today.

Re-notify for purpose already fixed on 21.03.2024.

Reader to SH. AJAY GULATI - I (DHJS), JOINT REGISTRAR (JUDICIAL)

DECEMBER 21, 2023

Click here to check corrigendum, if any

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 25/05/2025 at 10:44:14